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Declaration of Assets and Liabilities

1	Year. 2.0.2.2
Suis	1, Manju Kumazii , son/daughter/wife of Lt. Bhanzath, Ray
(38)	service and presently working as Office Attendant.
2464	the state belongs at the state
10/01	myself, my spouse and dependants*:

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000			-	_
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,000/-				
(iii)	Bonds, Debentures and Shares in companies	Bild Data (1996) for reverse resonance actual to the control of th	anggadahat (1994-1995) ya ya maka aka aka aka aka aka aka aka aka a			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	policy No policy No	-5963 -5192	94382 88468	- ROZOO, RO 1,000	000/
(v)	Motor Vehicles (details of make, etc.)			_		-
(vi)	Jewellery (give details of weight and value)	Gold 20gr. As 100000/ silver		_	Line Line Company	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	nave to be indicated) Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					grade of the control
(li)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(H)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	And the state of t	and the state of t			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Abrahamin daman da	And the second s	And the second s		
(v)	Others (such as interest in property)			Section 1	B	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Depurtment (s)	Amount outstanding as
(a)	(i) Loans from Banks	· · · · · · · · · · · · · · · · · · ·	
	(ii) Loans from financial institutions	S.BI B.V.S. pama	120, 9,00,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		-

	(iv) Property Tax		
	(iii) Sales Tax [Only in case of proprietary business]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. BOXPK 679;	3 Q
(b)	(f) Other dues, if any (i) Income Tax including		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(d) dues to departments dealing with telephones		

GPF/CPF/PRAN No.	1-	PT	PTS/BLA-1186							
Gender	:-	F] (*	1/F)						
Date of Birth	-	0	2.	٥	2		19	17	6	(DD/MM/YY
Class/Group	:-		C.	7 ,,	/B/C)					
Cadre	r _e				niel				Charles	

Office Attendant.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Saram

Personal Detail

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Fig. Smich

Name of Employee: Manju. Kumari.

Designation: Office Attentant ...

Department: Bihar vidhan Sabha,

Note:

Place: Papa

Date: 15/02/1022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.